

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

I-5

## ORDER SHEET

O. APPLICATION NO. .... 366 OF 05 -

Applicant(s)

Respondent(s)

Advocate for  
Applicant(s)

Advocate for  
Respondent(s)

Notes of the Registry	Orders of the Tribunal
18-6-06  R-526 Reply not filed 31.8.06.	Mr. H.K. Purohit, counsel for applicant. Mr. Manoj Bhandari, counsel for respondents. None present for other respondents. D.B. not formed. Put up for direction on 13-7-06, By Order <u>05-1</u> COURT OFFICE
13-7-06.  R-526 Reply not filed 31.8.06.	Mr. H.K. Purohit, counsel for applicant. Mr. Manoj Bhandari, counsel for respondents No. 1 to 4. None present for other respondents. D.B. not formed. Put up for directions on 7-9-06, By Order <u>05-1</u> COURT OFFICE

O.A. No. 366/2005  
Date of order: 07.09.2006.

Mr. H.K. Purohit, counsel for the applicant.  
Mr. Manoj Bhandari, counsel for the respondents No. 1 to 4.  
None is present for respondents No. 5 & 6.

Learned counsel for the applicant has filed this Original Application for challenging the seniority list. The learned counsel for the respondents has stated that the seniority list in question has already been cancelled and a fresh seniority list has been issued in accordance with the law. Hence, the Original Application has become infructuous. The Original Application stands dismissed as having become infructuous.

*Shukla*  
*Reddy*  
*Patel*

*Alam*  
(J.P. Shukla)  
Adm. Member

*K.S.*  
(Kuldeep Singh)  
Vice Chairman

Part II and III destroyed  
in my presence on 11/4/14  
under the supervision of  
section officer ( ) as per  
order dated 31/10/14.

Section officer (Resigned)